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- (b) if so, the details thereof;
- (c) whether it is mandatory for unaided schools to admit children under the 25 per cent quota only from the neighbourhood as per the RTE Act; and
  - (d) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) In the 59th meeting of the Central Advisory Board of Education (CABE), a Sub-Committee was constituted to assess the implementation of comprehensive and continuous evaluation (CCE) in the context of 'no detention' provision in the RTE Act, 2009. The Sub-Committee has submitted its recommendations.

(c) and (d) Section 12 (1) (c) of the Right of Children to Free and Compulsory Education (RTE) Act mandates that all private un-aided schools shall admit children belonging to weaker section and disadvantaged group in the neighbourhood in class I (or pre-school, as the case may be), to the extent of at least 25 percent of the strength of that class and provide free and compulsory elementary education to them till its completion.

## Vacancy of Vice-Chancellor in Rashtriya Sanskrit Sansthan

3204.SHRIMATI KAHKASHAN PERWEEN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the post of Vice-Chancellor is lying vacant in the Rashtriya Sanskrit Sansthan (Deemed University), New Delhi for a long time;
- (b) if so, by when Government is likely to appoint a Vice-Chancellor in the said institution; and
  - (c) the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) Yes, Sir. The post of Vice Chancellor of Rashtriya Sanskrit Sansthan (RSKS) is lying vacant since 14.08.2013.

(b) and (c) The Government has initiated the processes of appointment of regular Vice Chancellor. No time frame can be envisaged.

## Vacancy in Rashtriya Sanskrit Sansthan, Jaipur

3205.SHRIMATI KAHKASHAN PERWEEN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that a number of posts of Professors and Associate Professors are lying vacant in the Rashtriya Sanskrit Sansthan, Jaipur;

- (b) whether Government is aware of the fact that, for the last many years no promotional avenues have been generated in the Sansthan; and
  - (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) No, Sir.

(b) and (c) The promotions and benefit of promotion under Career Advancement Scheme (CAS) are given to the teaching staff of the Rashtriya Sanskrit Sansthan (RSKS) on their meeting the eligibility conditions as laid down in the rules and regulations of University Grants Commission (UGC).

## Irregularities in recruitment in University of Hyderabad

3206.SHRI V. HANUMANTHA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that University of Hyderabad recruited Group A teaching positions without notifying the same;
  - (b) if so, the reasons therefor;
  - (c) whether it is not against the University's statute or ordinance;
- (d) the details of appointments given without proper notification under various categories till date, year-wise;
- (e) the number of these positions reserved for OBCs at the level of Assistant Professor and as per the University's roster; and
  - (f) the steps to rectify irregularities in the roster register?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) Yes, Sir.

- (b) University of Hyderabad informed that in order to fill up the consequential vacancies, these positions were not notified.
- (c) Although there is no provision in the Statute or Ordinance for filling up the vacancy without notification, University of Hyderabad informed that the consequential vacancies were filled up by exercising the discretionary clause in the Employment Notification.